

ANNEXURE – 8
Name of the corporate debtor: Aastha Buildhome Developers Private Limited (in Liquidation)
Date of commencement of CIRP: 09.12.2022
Liquidation Commencement date: 17.08.2026
List of Creditors as on: 26.09.2026

List of Operational Creditors (Other than workmen and employees and Government dues)

Amount in Rs.

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Claim categorized as acceptable under regulation 13 of IBBI (CIRP), Regulations 2016	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1.	ANI International	07-01-23	461,453.00	1,44,884.00	Operational Debt	No	No	No	-	Nil	Nil	-	3,16,569.00	-	As per the claimant’s ledger account in the books of CD provided by the claimant, the RP has provisionally admitted a partial amount and has sought additional documents for the balance amount.
2.	M Gupta & Co.	03-01-23	330,279.00	0.00	Operational Debt	No	No	No	-	Nil	Nil	3,30,279.00	0.00	-	The RP had sought the necessary details; however, the claimant has not provided any substantiating documents.
3.	P G & Associates	29-03-2023	1,59,250.00	0.00	Operational Debt	No	No	No	-	Nil	Nil	1,59,250.00	0.00	-	Time Barred because the last entry in Ledger of claimant in the books of CD is in 2015 and there is no acknowledgement of debt
4.	Suresh	29-03-	8,14,540.00	0.00	Operational	No	No	No	-	Nil	Nil	-	0.00	8,14,540.00	The RP marked as

	Trading Co.	2023			Debt										"acceptable" but the COC opted to reject the claims in various COC meeting
5	M/s Saharan Avas Vikas Private Limited		24,70,000.00	0.00	Operational Debt	No	No	No	-	Nil	Nil	24,70,000.00	0.00	-	The RP had sought the necessary details; however, the claimant has not provided any substantiating documents.
6	M/s Saharan Avas Vikas Private Limited		1,57,50,000.00	0.00	Operational Debt	No	No	No	-	Nil	Nil	1,57,50,000.00	0.00	-	The RP had sought the necessary details; however, the claimant has not provided any substantiating documents.
7.	Smt. Rashmi Kuchhal Shri Arjun Kuchhal, Shri Kunal Kuchhal	20-05-23	3,18,36,000.00	0.00	Operational Debt	No	No	No	-	Nil	Nil	3,18,36,000.00	0.00	-	RP Sought further clarification from the Claimant but not provided the same till date
8	DB Corp Limited		56,76,046.12	0.00	Operational Debt	No	No	No	-	Nil	Nil	2,65,730.67		54,10,315.45	The RP marked as "acceptable" but the COC opted to reject the claims in various COC meeting
	TOTAL		5,74,97,568.12	1,44,884.00								5,08,11,259.67	3,16,569.00	62,24,855.45	No new claim received during Liquidation

Pratibha Khandelwal

Liquidator

(Appointed as Liquidator in the matter of Saroj Gupta Vs Aastha Buildhome Developers Private Limited vide Hon’ble NCLT, Jaipur Bench order dated 17.08.2026)

IP_Registration_no. IBBI/IPA-002/IP-N00031/2016-2017/10068

AFA No: AA2/10068/02/311226/204035 Valid till 31.12.2026

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KHANDELWAL

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